CP (IB) No.135/Chd/CHD/2017

Raghubir Singh Satpal Singh ... Petitioner

Vs.

Best Foods Ltd. ...Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.133/Chd/CHD/2017

Jamidar Trading Company ... Petitioner

Vs.

Best Foods Ltd. ... Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.130/Chd/CHD/2017

Shri Krishna Trading Company ... Petitioner

Vs.

Best Foods Ltd. ...Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.134/Chd/CHD/2017

Mahadev Trading Company ... Petitioner

Vs.

Best Foods Ltd. ... Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.132/Chd/CHD/2017

Karan Commission Agent ... Petitioner

Vs.

Best Foods Ltd. ...Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.131/Chd/CHD/2017

Raghubir Singh Balwan Singh ... Petitioner

Vs.

Best Foods Ltd. ...Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.129/Chd/CHD/2017

Suresh Kumar & Sons ... Petitioner

Vs.

Best Foods Ltd. ...Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.117/Chd/CHD/2017

Hajura Singh Bhim Singh ... Petitioner

Vs.

Best Foods Ltd. ... Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.118/Chd/CHD/2017

Dhanda Trading Company ... Petitioner

Vs.

Best Foods Ltd. ...Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.119/Chd/CHD/2017

Zamidar Enterprises ... Petitioner

Vs.

Best Foods Ltd. ... Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.120/Chd/CHD/2017

Rahul Trading Company ... Petitioner

Vs.

Best Foods Ltd. ... Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

CP (IB) No.122/Chd/CHD/2017

Dhanda Commission Agents ... Petitioner

Vs.

Best Foods Ltd. ... Respondent/Corporate Debtor

Present: Mr.Deepankur Sharma, Advocate for the Petitioner.

None for the respondent

Affidavit of service has not been filed. Learned counsel for petitioner seeks time to file affidavit of service along with postal receipt, tracking report as well as copy of e-mail vide which notice was sent to the corporate debtor.

List the matter on 16.01.2018. Compliance be made at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)